

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 359/TT/2023

Subject : Petition for determination of transmission tariff for the 2019- 24 tariff period in respect of one number transmission asset under “Northern Region System Strengthening - XL” in Northern Region.

Date of Hearing : **20.8.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Ajmer Vidyut Vitran Nigam Limited and 14 Ors.

Parties Present : Shri Vivek Kumar Singh, PGCIL
Shri V. C. Sekhar, PGCIL

Record of Proceedings

At the outset, the representative of the Petitioner submitted that arguments in the matter have already been concluded. He further submitted that none of the Respondents have filed reply to the Petition. The representative of the Petitioner submitted that the information called for vide Record of Proceedings for hearing dated 27.6.2024 has been filed vide affidavit dated 25.7.2024.

2. After hearing the representative for the Petitioner, the Commission directed the parties to file their respective Written Note, if any, within a week.
3. Subject to the above, the Commission reserved the order in the Petition.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

